

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.153/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJEE, Sr Adv.
 2. SWAPNA CHOUBEY, Adv.
 3. TANVEE, PCS
- } Respondents

Tanvee
13/10/17

4. CS. SANJAY KUMAR GUPTA (PCS)
 5. CS. ROHIT KUMAR KESHRI (PCS)
- } PETITIONER.

Rohit Keshri
13/10/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Heard the part arguments of the Ld. Pr. CS for the petitioner.

List on 17/10/2017 for remaining arguments.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)